

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

O.A.322/97

Date of decision: 19.3.1997

Between

Ch. Sambasiva Rao .. Applicant

And

1. Union of India rep. by
General Manager,
SC Railway,
Secunderabad.

2. Divisional Railway Manager,
South Central Railway,
Vijayawada.

3. Sr. Divisional Personnel Officer,
SC Railway,
Vijayawada. .. Respondents

Shri P.B.Vijaya Kumar .. Counsel for applicant

Shri NR Devaraj, SCGSC .. Counsel for respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE)

O R D E R

Heard Shri P.B.Vijaya Kumar, for the applicant and
Shri W.Satyanarayana on behalf of the Sr.CGSC for respondents.

This is a relatively straightforward case of
stepping up of the pay of the applicant who claims seniority
over 2 of his colleagues whose pay was re-fixed taking into
account the special ad. pay of Rs. 70 in the grade of Head Clerk
This issue was examined on an earlier occasion by this
Tribunal vide judgement dated 4.3.93 in OA 192/90. The
learned counsel for the applicant submits that the circumstances
and facts of this case are identical to the OA referred to
supra.

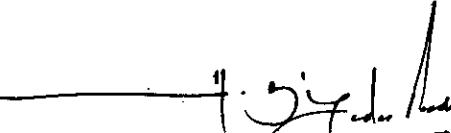
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(31)

2. It is noticed that the applicant had submitted a representation to R-3 on 6.2.97 which was preceded by similar representation on 23.11.95. According to the applicant no reply has been received by him in this regard.

3. It is therefore directed that R-2 shall treat this O.A. as the applicant's final representation. A suitable decision shall be taken by R-2 within 60 days of the date of receipt of a copy of this order along with a copy of the OA. The decision shall be based on the facts of the case, relevant departmental instructions, and also the position as brought out in the judgement referred to above (a copy of which is at Ann.A9).

4. The OA is disposed of in above terms at the admission stage. It is made clear that the merits of the case have not been gone into.


(H. Rajendra Prasad)

Member (Admve.)

19th March, 1997


Deputy Registrar (Admve.)

vm

To

1. The General Manager, Union of India,
SC Rly, Secunderabad.
2. The Divisional Railway Manager,
SC Rly, Vijayawada.
3. The Sr. Divisional Personnel Officer,
SC Rly, Vijayawada.
4. One copy to Mr.P.B.Vijaykumar, Advocate, CAT.Hyd.
5. One copy to Mr. N.R.Devraj, SC Rlys, CAT.Hyd.
6. One copy to D.R.(J)CAT.Hyd.
7. One spare copy.

pvm.

SPK
25/4/97

T. COURT

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TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 19-3 -1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No.

322197

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

केन्द्रीय प्रशासनिक अंग
Central Administrative
BENCH/DESP/1/11

29 APR 1997

हैदराबाद न्यायालय
HYDERABAD BENCH

A/w copy sent
Costs to R 2

pvm